

12.03½ hrs.

STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

Fortieth, Forty-First and Forty-Second Reports

[English]

JUSTICE GUMAN MAL LODHA (Pali): I beg to lay on the Table a copy (Hindi and English versions) each of the Fortieth, Forty-First and Forty-Second reports of the Standing Committee on Science and Technology, Environment and Forests on "Mid-term" appraisal of programmes and functioning of (i) the Department of Biotechnology with special emphasis on the role of Biotechnology in Agriculture and allied areas; (ii) Department of Science and Technology; and (iii) Department of Space, respectively.

12.03¾ hrs.

CORRECTING REPLY TO STARRED QUESTION NO. 34 DATED 21ST NOVEMBER, 1996 REGARDING LONG RANGE AIRCRAFT

[English]

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C. M. IBRAHIM) : In reply to Lok Sabha Starred Question No. 34 on 21st November, 1996 regarding long Range Aircraft, it was stated that :

(a) Yes, Sir.

(b) and (c) The aircraft under consideration are A340-300 manufactured by Airbus Industrie, B-777 by Boeing Airplane Company and MD-11 by Mc Donnell Douglas Corp. The proposal is at present under consideration of a Sub-Committee of the Board of Air India, It is not possible to indicate any timeframe within which final decision is likely to be taken.

On scrutiny later, it was found that there was an inadvertent error in reply to part (a) of the question. Instead of the correct answer 'No, Sir', it was erroneously typed as 'Yes, Sir'. The error is deeply regretted.

The reply to part (a) of the question should read as follows:

(a) No, Sir.

The delay in correcting the reply is regretted.

12.04 hrs.

MOTION RE: ELEVENTH REPORT OF THE BUSINESS ADVISORY COMMITTEE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : I beg to move :

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 12th March 1997."

MR. SPEAKER : Motion moved:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 12th March, 1997."

[Translation]

SHRIMATI SUSHMA SWARAJ : (South Delhi) : Mr. Speaker, Sir, I have serious objection to the report of the Business Advisory Committee presented by the hon. Parliamentary Affairs Minister to the approval of the House. If you go through it you will find that item number 7 to 10, are matter regarding Uttar Pradesh. The budget of Uttar Pradesh is also included in it alongwith the Demands for Grants for Uttar Pradesh. It also includes the Supplementary Demands for Grants and the statutory resolution to extend the President's Rule in Uttar Pradesh. I am at a loss to understand that the people there have elected 425 candidates. At first the Government was not constituted there. Now the administration of Uttar Pradesh is accountable to the Parliament for each and every work and it is said in the report of B.A.C. and when it comes to holding a discussion on it, it is mentioned in the Report of BAC.

[English]

May be disposed of without discussion.

[Translation]

All the four things are clear. The grants of Uttar Pradesh the Supplementary Demands for Grants for Uttar Pradesh and even the resolution for extending the period of President's Rule in Uttar Pradesh. It should be passed in this House without discussion and the hon. Parliamentary Affairs Minister is mestering the courage to get it done.

MR. SPEAKER : There is no question of the courage.

..... (Interruptions)

SHRIMATI SUSHMA SWARAJ : Whenever we raise an matter regarding Uttar Pradesh then the Government says that discussion can be held at the time of presenting the budget. (Interruptions)